

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:95  
ANSWERED ON:08.07.2014  
IMPLEMENTATION OF APMC ACT  
Ahir Shri Hansraj Gangaram

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Committee on Agriculture Ministers of States have made any recommendations for effective implementation of the Agricultural Produce Market Committee (APMC) Act;
- (b) if so, the details of the recommendations made by the said Committee;
- (c) whether the Government proposes to bring relevant amendments in the APMC Act on the basis of the recommendations of the said Committee; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. SANJEEV KUMAR BALYAN)

(a) & (b): A Committee of State Ministers, In-charge of Agricultural Marketing constituted by Ministry of Agriculture, on marketing reforms submitted its report on 2nd July, 2013 to the Government. The Committee recommended reforms of the agri marketing sector in the country including amendment of the State Agriculture Produce Market Committee (APMC) Acts on lines of Model Act.

Details of the recommendations made by the Committee are Annexed.

(c) & (d): The onus for bringing relevant amendments in the Agriculture Produce Market Committee (APMC) Acts lies with the Governments of States and Union Territories as agri marketing is a State subject.